

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Date: 30.9.2014

To

Shri Rajeev Hustu  
General Manager (Comml.)  
NHPC Ltd.  
NHPC Office Complex, Sector-33  
Faridabad-121 003  
Haryana

Sir,

**Petition No.: 235/GT/2014**

Subject : Petition for revision of tariff of Baira Siul Hydro Power Station (180 MW) of NHPC for the period 2009-14 & for Approval of tariff of the station for the period 2014-19

**Petition No.: 236/GT/2014**

Subject : Petition for Revision of tariff of SALAL Hydro Power Station (690 MW) of NHPC for the period 2009-14 & for Approval of tariff of the station for the period 2014-19

**Petition No.: 237/GT/2014**

Subject : Petition for Revision of tariff of Chamera-I Hydro Power Station (540 MW) of NHPC for the period 2009-14 & for Approval of tariff of the station for the period 2014-19

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With reference to the subject petitions mentioned above, I am directed to request you to furnish the following information on affidavit, as enclosed in Annexure – I, II & III, latest by 7.10.2014, with copy to respondents.

2. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be placed below the Commission for further orders.

-S/d-  
(B. Sreekumar)  
Deputy Chief (Law)

Additional capitalization claimed for 2012-13 & 2013-14				
Sl. No.	Item No.	Asset	Amount (₹ in lakh)	Information to be provided
<b>2012-13</b>				
1	A(iii)-4 (P-35)	Universal Relay test kit	22.41	De-capitalised value of old relay test kit
2	A(iii)-(5 & 6)	Toyo submersible pump & control panel	56.12+14.53=70.65	Procedure earlier adopted for flushing / de-silting of reservoir. De-capitalization value of old de-silting system.
<b>2013-14</b>				
1	A(ii)-6 (P-41)	Sewerage treatment plant	179.72	The Commission had approved additional capitalisation of Rs. 50 lakh during 2010-11 and 30 lakh in 2011-12 against which actual expenditure now claimed is 179.72 lakh. Clarification for the said variation in the amount claimed.
2	A(iii)-6&7 (P-42)	Water discharge measurement system & Automatic water level monitoring system	10.50+3.0	De-capitalization value of old discharge measurement system & water level monitoring system which was used earlier.
<b>2016-17</b>				
1	P-334	Captive bay	700	Details of various works/assets with cost break up and a note on necessity of captive bay with cost benefit analysis

<b>Additional capitalization for the year 2012-13 &amp; 2013-14</b>					
<b>Sl. No.</b>	<b>Year</b>	<b>Ref. Sl. No.</b>	<b>Description of Assets</b>	<b>Amount (₹ in lakh)</b>	<b>Information to be provided</b>
1	2013-14	A(ii)1 P-47	Spillways & wires, Dam Complex	32.12	Justification for the work of construction of drainage gallery.
2		A(ii)8 P-48	Submersible Centrifugal Pump	181.97	It has been observed that this item was transferred to obsolete asset and claimed deletion in 2010-11. However, item has been reinstated in 2013-14. Clarification as to how an item which has been declared obsolete and already deleted can be reinstated.
<b>Additional capitalization for the period 2014-19</b>					
1	2015-16	17 P-377	Purchase of Penstock Flow meters.	42.4	Clarification as to how SALAL Hydro Power Station was operating without flow meters for the last 35 years of its operation.
2	2016-17	11 P-381	Restoration of Installed Capacity	1910	<ul style="list-style-type: none"> <li>• Work/equipment required for restoration of installed capacity of the station.</li> <li>• Copy of CEA concurrence letter dated 23.08.2012.</li> <li>• Information regarding increase in Design Energy after restoration of Installed Capacity may be furnished.</li> </ul>
3		15 P-382	Planning, design and construction of sewerage treatment plant along with laying of pipes, septic tank and manholes etc.	225	Copy of J&K Pollution Control Board letter along with details of work/equipment to comply with their requirement.
4	2017-18	8 P-385	Planning, design and construction of bachelor accommodation for executives at Salal Power Station.	318.5	Justification as to construction of bachelor accommodation for 24 officers.
5	2018-19	1 P-386	Automation of the plant for efficient operation and better control with real time monitoring of auxiliary systems (SCADA)	620	Against ₹311 lakh approved by the Commission in 2012-13, expenditure of ₹404.30 lakh has been claimed in 2017-18. The justification for additional expenditure of ₹620 lakh now claimed along with the de-capitalized value of existing SCADA system
<b>Decapitalization of Assets (Table at Page no. 389)</b>			The correct table containing information regarding year put into use in case of de-capitalized assets.		

Sl. No.	Item No.	Asset	Amount (₹ in lakh)	Information to be provided
<b>2013-14 (For New Assets)</b>				
1	A(i)12 P-48	Fork Lift	15.54	The basis for assumed deletion amounting to only ₹20,761/- which has been indicated as gross value of the replaced asset.
2	A(i)13 P-48	Fire Tenders	26.67	The basis for assumed deletion amounting to only ₹26,065/- which has been indicated as gross value of the replaced asset
<b>2015-16</b>				
1	1 P-373	Purchase, Erection, Testing and commissioning of 420kv GIS Busbar extension Bay	2317	<ul style="list-style-type: none"> <li>• Since, the proposal of PGCIL is about 5 years old the reasons as to why these assets have not been installed so far, in case the same is essential shall be clarified.</li> </ul>
2	2 P-373	Purchase, Erection, Testing and commissioning of 420MVR Single Phase Bus Reactor.	1334	<ul style="list-style-type: none"> <li>• The Administrative approval letter dated 15.02.2010 and the details of equipment as proposed by PGCIL.</li> <li>• The details of equipment along with estimated cost for each equipment.</li> </ul>